

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Ceiling on Drug Prices

9785. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister of
PETROLEUM AND CHEMICALS be pleased
to state:

(a) whether any requests have been
received to notify ceiling imposed on the
prices of drugs in 1969; and

(b) if so, the action taken thereon?

THE MINISTER OF PETROLEUM AND
CHEMICALS (SHRI M.S. GURU-
PADASWAMY): (a) No, Sir.

(b) Does not arise.

[*English*]

Unauthorised Vendors at Delhi Railway Stations

9786. SHRI TEJ NARAYAM SINGH:
Will the Minister of RAILWAYS be pleased to
refer to the reply given on 4.8.89 to Unstar-
red Question No. 2601 regarding unauthor-
ised sellers at Delhi and New Delhi Railway
Stations and state:

(a) whether Government have received
complaints regarding unauthorised vendors/
hawkers working at Delhi and New Delhi
stations without licence under the shelter of
police and railway staff;

(b) if so, the action taken thereon; and

(c) the details of unauthorised persons

apprehended so far by the special task force
formed for this purpose?

THE MINISTER OF RAILWAYS (SHRI
GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). To eradicate unauthorised
vending by hawkers/vendors, the special
task force consisting of railway commercial
staff, RPF and GRP personnel conducted
197 checks at Delhi and New Delhi stations
during the period April, 1989 to March, 1990.
780 persons were prosecuted out of which
124 were sent to jail and Rs. 94,103 were
realised as fine.

Premature Termination of IRCON Contracts

9787. SHRI DILIP SINGH JU DEO:
SHRI SHANTARAM
POTDUKHE:

Will the Minister of RAILWAYS be
pleased to state:

(a) whether the Rail India Technical and
Economic Services Ltd. (RITES) have sought
compensation from Iraq for termination of
one of its technical services contracts in that
country prematurely;

(b) if so, the reaction of that Government
in the matter;

(c) the details of other consultancy proj-
ects undertaken by the RITES in that country
and in other Middle East and African coun-
tries at present; and

(d) how it is proposed to be ensured that
these contracts are not prematurely termi-
nated and the payment for services ren-
dered is paid as per terms of the relevant
contracts?

THE MINISTER OF RAILWAYS (SHRI
GEORGE FERNANDES): (a) Yes, Sir.

(b) The Iraqi Railways have appointed a Committee to go into the claim of RITES, which have sought some clarifications on two items out of 12 items of claim.

(c) At present RITES has no other on-going consultancy in Iraq.

Consultancy contracts are at present being executed in following African countries:

- (1) Zambia (Technical Assistance to World Bank Rehabilitation Project)
- (2) Mozambique (Technical and management Support Services)
- (3) Botswana (Management Support Services)
- (4) Djibouti (Airport Modernisation Work)
- (5) Zimbabwe (Technical and professional Services for workshops maintenance)
- (6) Swaziland (Technical Assistance for Regional Rail System Support)
- (7) Algeria (Construction management)
- (8) Ghana (Rehabilitation Project for Ghana Railways)

(d) A clause is normally provided in the contracts for settlement of compensation forms part of it. However, RITES had never had an occasion where the contract got terminated prematurely except for the

Baghdad-Al Qaim-Akashat Railway Project contract where a unilateral decision was taken by the Iraqi authorities in view of the local development.

Settlement of the accounts in such cases is best achieved by the Company at various levels by discussions with the clients and assistance of Indian Embassies abroad.

Allotment of Stalls on Suburban Railway Bombay

9788. SHRI RAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided that not more than two tea stalls and/or refreshment stalls would be given to one person or firm on suburban railway stations in Mumbai (Bombay) on Central and Western Railways;

(b) if so, when this decision was taken and the reasons therefor;

(c) the names of firms who are having more than two stalls along with the names of railway stations; and

(d) the difficulties being faced in implementing the decision and the details of time bound programme to implement it?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) A statement is attached.

(d) Does not arise.